

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1008 of 2020

1. Akram Raza
2. Masoom Raza Petitioners

Versus

1. State of Jharkhand
2. Md. Islam Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Mr. Sachin Mahato, Advocate
For the Opp. Party : Mr. Pramod Kr. Choudhary, A.P.P.

03/24.06.2020 It appears that notice has not been served upon the opposite party no. 2.

As such, the hearing of this application is extended for a further period of three weeks.

The interim order granted earlier vide order dated 24.02.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J.)

Umesh/-